

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 385**  
**TO BE ANSWERED ON 28.11.2024**

**Notifying various Wildlife Sanctuary as tiger reserves**

385. DR. KANIMOZHI NVN SOMU:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the steps taken by Government to notify various Wildlife Sanctuary as Tiger reserves in view of the reports of tiger sightings and tiger habitations;
- (b) whether State Governments have approached the Union Government in this regard;
- (c) if so, the response of the Union Government thereto; and
- (d) whether the National Tiger Conservation Authority (NTCA) has accorded any proposal for creation of a new tiger reserves in Tamil Nadu, if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI KIRTI VARDHAN SINGH)

- (a) On the basis of suitable habitat for tigers and their prey base, the National Tiger Conservation Authority advises the State Governments/UTs for considering submission of proposals for notifying a tiger reserve under section 38V of the Wildlife (Protection) Act, 1972.
- (b) & (c) The Central Government based on proposal received from the States have accorded approval for notification of the following areas as tiger reserves:

- (i) Kumbalgarh Wildlife Sanctuary, Rajasthan
- (ii) Kaimur Wildlife Sanctuary, Bihar
- (iii) Madhav National Park, Madhya Pradesh
- (iv) Ratapani Wildlife Sanctuary, Madhya Pradesh

Further, the State of Chhattisgarh has issued the notification for Guru Ghasidas-Tamor Pingla Tiger Reserve on 24.10.2024 based on approval accorded by the Central Government.

- (d) No advice has been tendered to the State of Tamil Nadu for creation of new tiger reserve during the current financial year.

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